

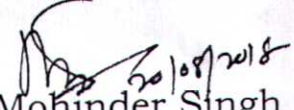
**Customs, Excise and Service Tax Appellate Tribunal
West Block No 2, R. K. Puram, New Delhi-110 066**

Date: 20.08.2018

Notice

All the concerned are hereby informed that the Customs Appeal No. C/50906/2018 listed on 20.08.2018 and Excise Appeal No. E/54051/2014 listed on 24.08.2018 has been adjourned to 05.09.2018 & 04.09.2018 respectively. The adjourned notice will be issued in due course.

By order


Mohinder Singh
Dy. Registrar (Judl)

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